

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing



T.A.62/5056/2020 (SWP.No.2690/2012)

This the 04th day of December, 2020

**HON'BLE MR. JUSTICE L. NARASIMHA REDDY, CHAIRMAN
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

1. Nazir Ahmad Bhat (HC), Aged 38 years, Son of Jalal-ud-din Bhat, Resident of Symou, Tral, Kashmir.
2. Gowhar Latif (HC), Aged 46 years, Son of Mohammad Latif, Resident of Tral, Kashmir.
3. Verinder Singh (SGCT), Aged 35 years, Son of Late Daljeet Singh, Resident of Chatisingh Pora (Ang).
4. Showkat Ahmad (CT), Aged 30 years, Son of Ghulam Mohammad, Resident of Nihalpora, Pattan Kashmir.
5. Ishfaq Hussain (CT), Aged 27 years, Son of Mohammad Sadiq, Resident of Shagoo Shopian, Kashmir.
6. Javid Ahmad (CT), Aged 27 years, Son of Ghulam Mohammad Resident of Pattan Kashmir.
7. Nazir Ahmad (CT), Aged 27 years, Son of Mohammad Yousuf Resident of Khrewan, Kashmir.
8. Shahnawaz Ahmad Malik (CT), Aged 28 years, Son of Ghulam Rasool Malik, Resident of Akingam, Kashmir.
9. Mushtaq Ahmad Bhat (CT), Aged 31 years, Son of Ghulam Ahmad Bhat, Resident of Usan Pattan, Kashmir.
10. Umair Akbar Bhat (CT), Aged 24 years, Son of Mohammad Akbar, Resident of Gushi Kupwara, Kashmir.
11. Nisar Ahmad Tantray (ASI), Aged 42 years, Son of Abdul Rashid Tantray, Resident of Tral, Kashmir.
12. Himayoun Kabir (HC), Aged 36 years, Son of Abdul Kabir, Resident of Charari Sharief, Kashmir.
13. Fayaz Ahmad Mir (ASI), Aged 42 years, Son of Ghulam Hassan Mir, Resident of Frisal Kulga, Kashmir.

14. Abdul Qayoom Rather (HC), Aged 40 years, Son of Ghulam Ahmad, Resident of Tragpora, Baramulla Kashmir.
15. Rayees Ahmad Ganai (CT), Aged 27 years, Son of Mohammad Akbar Ganai, Resident of Kirhama Tangmarg, Kashmir.
16. Mohammad Ashraf Bhat (SGCT), Aged 37 years, Son of Habibullah Bhat, Resident of Kreeri Baramulla, Kashmir.
17. Firdous Ahmad Bhat (SGCT), Aged 35 years, Son of Habibullah Bhat, Resident of Monlerra Kunzer, Kashmir.
18. Mohammad Rafiq Bhat (CT), Aged 25 years, Son of Mohd Sinkden Bhat, Resident of Kupwara, Kashmir.
19. Tariq Abdullah Mir (CT), Aged 25 years, Son of Mohammad Abdullah Mir, Resident of Maidanpora Lolab, Kupwara, Kashmir.
20. Sameer Ahmad (CT), Aged 26 years, Son of Bashir Ahmad Shah, Resident of Harpora Achabal, Kashmir.
21. Jahangir Ahmad (SGCT), Aged 30 years, Son of Mohammad Amin, Resident of Kulgam Kashmir.
22. Tavqeer Ahmad (SGCT), Aged 30 years, Son of Abdul Salam Pir, Resident of Buchoo Kokernag, Kashmir.
23. Zahoor Ahmad (SGCT), Aged 28 years, Son of Ghulam Rasool Mir, Resident of Kulgam, Kashmir.
24. Mohammad Ashraf Lone (CT), Aged 28 years, Son of Ghulam Hassan Lone Resident of Tral, Kashmir.
25. Firdous Ahmad (CT), Aged 31 years, Son of Ali Mohammad Wani, Resident of Chadoora, Kashmir.
26. Bilal Ahmad Bhat (SGCT), Aged 30 years, Son of Mohammad Afzal Bhat, Resident of Yamrach Kulga, Kashmir.
27. Fida Hussain (CT), Aged 30 years, Son of Abdul Gani Yatoo, Resident of Hagidam Kulgam, Kashmir.
28. Faisal Uweed (CT), Aged 30 years, Son of Abdul Rashid, Resident of Srinagar, Kashmir.
29. Shabir Ahmad (CT), Aged 27 years, Son of Ghulam Nabi Mir, Resident of Pattan, Kashmir.
30. Abdul Qayoom (CT), Aged 37 years, Son of Abdul Rehman Dar, Resident of Rambagh Srinagar, Kashmir.

31. Abdul Aziz (ASI), Aged 27 years, Son of Late Ghulam Ahmad Ganai, Resident of Budgam, Kashmir.
32. Shameem Ahmat (CT), Aged 26 years, Son of Mohammad Shafi Koli, Resident of Pulwama, Kashmir.
33. Syed Shahid Nazir (CT), Aged 28 years, Son of Syed Nazir, Resident of Budgam, Kashmir.
34. Ghulam Mohammad (ASI), Aged 53 years, Son of Abdul Kabin, Resident of Anantnag, Kashmir.
35. Manzoor Ahmad (ASI), Aged 52 years, Son of Gul Mohd., Resident of Kulgam, Kashmir.
36. Farooq Ahmad (CT), Aged 50 years, Son of Mohammad Yousuf Shah, Resident of Pulwama, Kashmir.
37. Ghulam Hassan (ASI), Aged 49 years, Son of Ali Mohammad, Resident of Handwara, Kashmir.
38. Abdul Rashid (ASI), Aged 27 years, Son of Ghulam Ahmad Dar, Resident of Murran Pulwama, Kashmir.
39. Abdul Qayoom (ASI), Aged about 50 years, Son of Ghulam Mohammad Resident of Keller Pulwama.
40. Javid Ahmad (Insp), Aged 55 years, Son of Abdul Rashid, Resident of Srinagar.

.....Applicants

(Advocate:- Mr. Arif Javed)

Versus

1. State of J&K, through Commissioner/Secretary, Home Department, Civil Secretariat Srinagar/Jammu.
2. Director General of Police, PHQ, Srinagar/Jammu.
3. Additional Director General of Police, Security, Kashmir, Srinagar.
4. Inspector General of Police, Security, Kashmir, Srinagar.
5. Senior Superintendent of Police, Security, Kashmir, Srinagar.
6. Dy. Superintendent of Police, Security, Kashmir, Srinagar.

.....Respondents

(Advocate:-Mr. Rajesh Thappa, Id. Deputy Advocate General)

O R D E R
[O R A L]

Justice L. Narasimha Reddy, Chairman:

Learned counsel for the applicants submits that the T.A. has become infructuous on account of certain developments.

2. Accordingly, the T.A. is dismissed as infructuous. Interim order, if any, shall stand vacated. There shall be no order as to costs.

(A.K. BISHNOI)
MEMBER (A)

(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN

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